

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

CP(IB)/23/10/HDB//2017
Blossome Oils & Fats Limited
Blossome Oils & Fats Limited
10 of IBC

Counsel for Petitioner(s):

	N.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vinod Varigati (India Law LEP)	Advo cate	9885647176	£24.
JENRA) RP depvid 5.	CMA	98480 82236	
V.ta.sajta	Adv	9908011297	59 11

Orders Pronounced. Post the case on 13.11.2017 for report of Official Liquidator.

Member (T)

Member (J)